



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**Chennai Bench**  
6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated: 24<sup>th</sup> Feb 2025

**NOTICE**

Please take notice that the following matter listed in Chennai Bench on 24.02.2025 at 03.00 PM will not be taken up. The next date of hearing in the matter is 28.02.2025

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 50/2025 For Stay IA No. 186/2025 To dispense with IA No. 187/2025 For condone Delay IA No. 188/2025 Delay in refiling IA No. 189/2025	Aakash Educational Services Ltd. Vs GLAS Trust Company LLC & 2 Ors.	Mr. Vishnu Mohan	Mr. Thriyambak J Kannan For Caveator

By the order of Hon'ble Member (Judicial)

Chennai Bench